

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 26th June, 2014

No.HC.VII-100(Pt.-II)/2010/**4097**/A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend a **National Seminar on "Counselling Couples in India: Perspectives from Family Court Counselors"**, to be conducted by the Centre for Human Ecology (CHE), Tata Institute of Social Sciences (TISS), Mumbai, in collaboration with the Department of Marriage Counselling, Family Court (Mumbai), **scheduled to be held on 11th & 12th October, 2014, at the Tata Institute of Social Sciences, Deonar, Mumbai-**

Sl No	Name & Designation	Address	Contact Details
1.	Shri Saiful Islam, Counsellor, Family Court, No. 1, Kamrup, Guwahati	Family Court, No. 1, Kamrup, Guwahati (behind Bharalumukh Police Station), Guwahati-9, Assam	Mob No. 094355-73868 e-mail : saifulislamjud101@gmail.com
2.	Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Cachar (Silchar)	Family Court, Cachar (Silchar), Tarapur, Silchar, Assam	Mob No. – 094351-90119 e-mail : mahmadul.barbhuiya@rediffmail.com

The nominated Judicial Officers are to attend the National Seminar accordingly.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. **HC.VII-100 (Pt.-II)/2010/4098 - 4111/A** dated 26.06.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) They will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. **Ms. Chetna Duggal, Assistant Professor, Centre for Human Ecology, School of Social Sciences, Tata Institute of Social Sciences, Sion-Trombay Road, Deonar, Mumbai.**
7. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
8. **Shri Saiful Islam, Counsellor, Family Court, No. 1, Kamrup, Guwahati.**
9. **Shri Mahmud Hussain Barbhuiya, Counsellor, Family Court, Cachar (Silchar)**

The nominated participants, as mentioned above, are informed that the accommodation and boarding in Mumbai shall be provided by the organizers. However, travel expenses will have to be borne by the participants, as per procedure-

The objectives of the seminar is

- (i) To examine and discuss the experiences, learnings and challenges of the Counsellors working in the Family Court to develop a good practice model.
- (ii) To create a network of Counsellors working in the Family Court and document their contribution to the field of marriage counseling in India.

Hence, the participants are requested to prepare themselves accordingly. The Schedule of the Seminar will be provided to the nominated officers in due course.

10. The Administrative Officer, Judicial Academy, Assam.
11. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.
12. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDE OF SENIORITY.)


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